

ACT No. XXXII OF 1861.

PASSED BY THE LEGISLATIVE COUNCIL OF INDIA.

(Received the assent of the Governor-General on the 7th September 1861.)

An Act to postpone the operation of a portion of Clause 8 Section I of Act XIV of 1859 (to provide for the Limitation of Suits).

WHEREAS it is expedient to postpone the operation of so much of Act
XIV of 1859 *(to provide for the Limitation of Suits)* as
limits the period for the commencement of suits for the
amount of bills for articles sold by retail ; It is enacted as follows :—

Preamble.

Part of Clause 8 Section I of Act XIV of 1859 not to take effect before 1st July 1862.

That part of Clause 8 of Section I of the said Act which relates to bills for articles sold by retail, shall not take effect or have any operation before the 1st day of July

1862.

PRICE 6 PIES.